1	2	3	4	5
6.	Yamuna-Rajasthan link	Yamuna and Sukri	Uttar Pradesh, Gujarat, Haryana and Rajasthan	Draft FR completed
7.	Rajasthan-Sabarmati link	Sabarmati	-do-	Draft FR completed
8.	Chunar-Sone Barrage link	Ganga and Sone	Bihar and Uttar Pradesh	Draft FR completed
9.	Sone Dam-Southern Tributaries of Ganga link	Sone and Badua	Bihar and Jharkhand	PFR completed
10.	Ganga (Farakka)-Damodar- Subernarekha link	Ganga, Damodar and Subernarekha	West Bengal, Odisha and Jharkhand	Draft FR completed
11.	Subernarekha-Mahanadi link	Subernarekha and Mahanadi	West Bengal and Odisha	Draft FR Completed
12.	Kosi-Mechi link	Kosi and Mechi	Bihar, West Bengal and Nepal	PFR completed Entirely lies in Nepal
13.	Ganga (Farakka)- Sunderbans link	Ganga and Ichhamati	West Bengal	Draft FR completed
14.	Jogighopa-Tista-Farakka link (Alternative to M-S-T-G)	Manas, Tista and Ganga	-do-	(Alternative to M-S-T-G Link) dropped

[•] PFR- Pre Feasibility Report.

Construction of new stadia

†1593. MS. SAROJ PANDEY: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the number of new Stadia and sports institutes constructed and established to increase sports facilities in the country during last three years; and
- (b) total expenditure incurred for establishing these institutes by Government during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (COL. RAJYAVARDHAN SINGH RATHORE): (a) "Sports" is a State subject, hence construction and establishment of new stadia and sports institutes is

[•] FR- Feasibility Report.

[•] DPR- Detailed Project Report.

[†] Original notice of the question was received in Hindi.

the primarily responsibility of the concerned States/UTs. The Government of India supplements the efforts of States in overall development of sports in the country. State Governments etc. are supported by way of grant for development of sports infrastructure. In last three years no new stadia and sports institutes have been constructed by Government of India.

(b) Does not arise in view of (a) above.

Helping former players in economic crisis

†1594. SHRIMATI CHHAYA VERMA: CH. SUKHRAM SINGH YADAV:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether there is any national or international regulator to help the former players in economic crisis;
- (b) whether Government will constitute a Commission to fill up sports quota in various Departments and provide employment to willing sportspersons in a given time-frame; and
- (c) whether any record is being maintained to ensure that no sportsperson, who have won medal for the country suffers from economic crisis?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (COL. RAJYAVARDHAN SINGH RATHORE): (a) There is no official regulator to help the former players in economic crisis. However, the Ministry is operating the Pandit Deendayal Upadhyay National Welfare Fund for Sportspersons (PDUNWFS) scheme for providing financial assistance to sportspersons who had brought glory to the country in sports and are now living in indigent circumstances.

- (b) There is no such proposal under consideration of the Ministry of Youth Affairs and Sports. There are already instructions in existence on appointment of sportspersons against sports quota vacancies in Central Government Offices. Additionally, recently workshops have been conducted to educate players to plan their future and learn skills to organise events and workshops etc.
- (c) All medalists of Olympic Games/Paralympics Games, World Cup/World Championship in the Olympic Games and Asian Games disciplines, Asian Games/Para Asian Games and Commonwealth Games are eligible for lifetime monthly pension after they retire from active sports and attain the age of 30 years, whichever

[†] Original notice of the question was received in Hindi.